

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA. No. 12(ND)/2016

IN THE MATTER OF:

Mr. Gajendra Singh Panwar & Anr. .... APPLICANT / PETITIONER  
Vs  
M/s Girivar Hotel & Resort Pvt. Ltd. & Ors. .... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 06.09.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Arun Saxena, Advocate  
Ms. Nalini, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 7<sup>th</sup> September 2017.

—sd—  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

—sd—  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)